

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No.830/96

Date of Order: 17.7.96

BETWEEN:

Nallamreddy Sreenivas Rao

.. Applicant.

AND

The Station Director,
All India Radio, Dept. of
Information and Broadcasting,
Assembly Road, Hyderabad.

.. Respondents.

Counsel for the Applicant

.. Mr.N.Ramesh Kumar

Counsel for the Respondent

.. Mr.N.R.Devraj

CORAM:

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

ORDER

{ Oral order as per Hon'ble Shri R.Rangarajan, Member (Admn.) }

Sri N.Ramesh Kumar, learned counsel for the applicant and
Sri N.R.Devraj, learned standing counsel for the respondents.

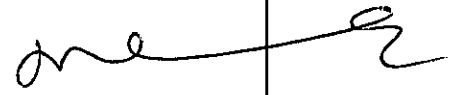
2. This OA is filed praying for appointment on compassionate grounds to the son of the applicant in this OA.

3. Sri N.R.Devraj, for the respondents submitted some details under instructions. After the case was heard for some time the learned counsel for the applicant submitted that he will withdraw this case at present and pursue the departmental remedies available to him. ~~However~~ he prayed that incase he fails to get justice through the departmental authorities he will file a fresh OA for the same relief as asked for in this OA.

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4. In view of the above submission of the learned counsel for the applicant the OA is dismissed as withdrawn, but this dismissal will not stand in the way of the applicant to file a fresh OA under Section 19 of the AT Act if his efforts to get the relief as asked in this OA fails through the departmental channel.

5. The OA is ordered accordingly at the admission stage itself.
No costs.

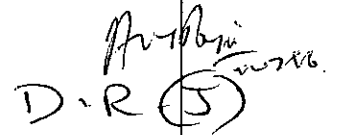


(R.RANGARAJAN)
Member (Adm.)

Dated: 17th July, 1996

(Dictated in Open Court)

sd


D.R. (S)

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..3..

G.A.NO.830/96

Copy to:

1. The Section Director,
All India Radio,
Dept. of Information and
Broadcasting,
Assembly Road, Hyderabad.
2. One copy to Mr.N.Ramesh Kumar, Advocate, CAT, Hyderabad.
3. One copy to Mr.N.R.Devraj, SR.CGSC, CAT, Hyderabad.
4. One copy to Library, CAT, Hyderabad.
5. One duplicate copy.

YLKR

02/7/96
O.A. 830/96

Typing

TYPED BY
COMPARED BY

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APPROVED BY

THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RANGARAJAN: M(A)

DATED: 17/7/96

ORDER/JUDGEMENT
O.A. NO./R.A./C.P. No.

in

O.A. NO. 830/96

ADMITTED AND INTERIM DIRECTIONS ISSUED
ALLOUED
DISPOSED OF WITH DIRECTIONS
DISMISSED
DISMISSED AS WITHDRAWN
ORDERED/REJECTED
NO ORDER AS TO COSTS.

YLKR

II COURT

केन्द्रीय प्रशासनिक अधिकरण
Central Administrative Tribunal
देषण/DESPATCH
25 JUL 1996
हैदराबाद बेंचपीठ
HYDERABAD BENCH